

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 43(ND)08
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016**

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. M/s. Ishwar Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1	Harshbati	Adv	Respondents	(Hati)
2.	Bhaskar Bhaskar		Respondent	Bhaskar
	SHARAT BHASKAR		DIRECTOR	
3.	SARWAR RAZA	Adv	Respondents	Sarwar Raza
4.	TAKRIM AHYAN KHAN	"	Applicants	Takrim
5.	SHOBHAN VIHAANTI	"	Applicant	Shobhan

ORDER

The matter was heard on 13th May, 2016 and was adjourned for today at 2.00 O'clock. None is present on behalf of the petitioner. Since the erstwhile CLB has now been ^{re-constituted} named as NCLT, it would be expedient to issue court notice to the petitioner through counsel.

Contd/-....

Notice be issued to the petitioner by the Respondent dasti.

To come up on 10.08.2016.

Sd/-

(Ina Malhotra)
Member (Judicial)

Sd/-

(R.Varadharajan)
Member (Judicial)